GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:821 ANSWERED ON:19.03.2012 INLAND WATER TRANSPORT Raghavan Shri M. K.

Will the Minister of SHIPPING be pleased to state:

- (a) the status of the National Waterways in the country including Kerala;
- (b) the measures being taken by the Government to improve the inland water transport throughout the country including Waterways connecting north and south of Kerala;
- (c) the reasons for continued delay in inter-connecting the waterways in Kerala for full utilization of the project;
- (d) the proposed target of completion of inter-connectivity and accompanied infrastructure development on the said waterways; and
- (e) whether the proposal will be implemented through Public Private Partnership (PPP) and if so, the action taken to invite private players and their response thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY)

- (a)&(b): As of now there are five National Waterways (NWs) in the country. These are as follows:
- (i) Ganga-Bhagirathi-Hooghly river system (Allahabad-Haldia-1620 km) NW-1, declared in 1986.
- (ii) River Brahmaputra (Dhubri-Sadiya 891 km) NW-2 declared in 1988.
- (iii) West Coast Canal (Kottapuram-Kollam) along with Udyogmandal and Champakara Canals (205 km) NW-3 declared in 1993.
- (iv) Kakinada-Puducherry canals along with Godavari and Krishna rivers (1078 km) NW-4 declared in 2008.
- (v) East Coast Canal integrated with Brahmani River and Mahanadi Delta Rivers (588 km) NW-5 declared in 2008.

Of these, NW-3 connects various places of Kerala namely Kottapuram, Aluva, Ambalamugal, Kochi, Vaikom, Chertala, Alappuzha, Trikkunnapuzha, Kayamkulam and Kollam through the inland waterways mode.

Out of the five NWs, the NW-1, 2 & 3 are being developed for shipping and navigation by providing the required Inland Water Transport infrastructure. The developmental works include providing a navigational channel with targeted depth and width for most part of the year, aids for day and night navigation, fixed/floating terminals at selected locations for berthing and loading/unloading of vessels and intermodal connectivity at a few selected locations.

On the advice of Planning Commission, efforts to develop commercially viable stretches of NW-4 & NW-5 under Public Private Partnership (PPP) mode with Viability Gap Funding (VGF) have initiated.

- (c): Inland Waterways Authority of India (IWAI) is responsible for developing NW-3. The other waterways interconnected with it have to be developed by the State Government.
- (d)&(e): IWAI is undertaking the development of NW-3 through budgetary resources of the Central Government and various projects in this regard are under implementation. No PPP project is presently envisaged for development of NW-3. State Government of Kerala is to develop the other waterways to interconnect with NW-3.